

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 7<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 3/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Apex Exports -Vs- SSAB Energy and Minerals Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Arjun Sanjay, Adv.

For Respondent (s) CS, Mr. Gopinath Nayak

**ORDER**

Ld. Counsel Mr. Arjun Sanjay appeared for the petitioner. Ld. Authorized Representative, CS, Mr. Gopinath Nayak appeared for the respondent. Pleadings completed. List the matter for hearing on 25.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**